

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2047
ANSWERED ON:10.08.2006
OUTSTANDING DUES
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of DEFENCE be pleased to state:

- (a) whether many individuals owes huge amount to the Indian Air Force for using defence aircraft for unofficial journeys;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to recover the dues from them?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) & (b): An amount of approximately Rs. 6.5 Crore is outstanding against two former Prime Ministers and one former Union Cabinet Minister for use of defence forces aircraft for unofficial journeys.
- (c) Necessary steps have been undertaken by the Government to recover the dues by way of sending notices or initiating appropriate recovery process.